

Notifications and Orders

(123) Withdrawal of powers of Estate Officer – No. 10/3/2-UTFI(I)- 2007/2461. - In supersession of this Administration notification issued, vide No. 10/3/2-UTH(I)-2007/4612, dated the 23rd July, 2007, the Administrator^ Union Territory, Chandigarh, in exercise of the powers conferred under sub-section,(g) of Section 2 of the Capital of Punjab (Development and Regulation) Act, 1952, and all other powers enabling him in this behalf, is pleased to withdraw the powers of the Estate Officer entrusted to the Chief Executive Officer, Chandigarh Housing Board, Chandigarh and Additional Deputy Commissioner, Chandigarh. Further, the powers of the Estate Officer are further entrusted to the Land Acquisition Officer, U.T., Chandigarh.

(See Chandigarh Administration Gazette, (Extra.) dt. 31.3.2008 at page 524)